

work, inviting designs, etc., from sculptors in this country and abroad; and

(iii) to advise Government on other related matters.

**SHOPS FOR SCHEDULED CASTE/TRIBE PERSONS IN DELHI**

2793. **SHRI RAMJI RAM** : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether Government have made some reservations of shops in Delhi for allotment to Scheduled Caste/Tribe persons to ameliorate their economic condition ;

(b) whether it is a fact that repeated representations for such reservations have been received by Government from a number of Members of Parliament ; and

(c) if so, what action has been taken thereon ?

**THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) :**  
(a) No.

(b) Representations on the subject have been received from some M. Ps.

(c) The shops are allotted by call of tenders and not on the basis of persons belonging to a particular caste .

**बम्बई में नाइलोन का पकड़ा जाना**

2794. **श्री हुरुम चन्द कछवाय** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय उत्पादन शुल्क विभाग, बम्बई के अधिकारियों ने मई, 1968 में एक छापा मारकर 8 लाख रुपये के मूल्य का नाइलोन बरामद किया था ; और

(ख) यदि हां, तो इस सम्बन्ध में कितने व्यक्ति गिरफ्तार किये गये तथा उनके विरुद्ध सरकार द्वारा क्या कार्यवाही की गई ?

**उपप्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) :** (क) और (ख). 23 मई, 1968 को महाराष्ट्र सरकार के छप्ता-चार विरोधी कार्यालय के अधिकारियों ने बम्बई में एक गोदाम पर छापा मारा और विदेश में बने नायलोन के कपड़ों की 38

पेटियां पकड़ी, जिनका मूल्य सीमा-शुल्क अधिकारियों के अनुसार लगभग 5.25 लाख रुपये होता है। इस मामले में आगे जांच-पड़ताल बम्बई केन्द्रीय उत्पादन शुल्क समाहर्ता-कार्यालय के अधिकारियों द्वारा की जा रही है। अभी तक एक व्यक्ति गिरफ्तार किया गया था जिसे बाद में जमानत पर रिहा कर दिया गया। इसके अलावा मई 1968 के महीने में सीमा शुल्क और केन्द्रीय उत्पादन शुल्क अधिकारियों ने तथा पुलिस अधिकारियों ने बम्बई में सात अन्य मामलों में 3.24 लाख रुपये का नायलोन पकड़ा। सात व्यक्ति गिरफ्तार किये गये थे, जो बाद में जमानत पर रिहा कर दिये गये। एक मामले का विभागीय न्याय-निर्णय किया जा रहा है और अन्य मामलों की जांच-पड़ताल चल रही है।

**COMMISSION OF SAFDARJANG AIRPORT INTO STADIUM**

2795. **SHRI YASHPAL SINGH** : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether requests have come for the conversion of the present site of Safdarjang Airport into a full-fledged stadium; and

(b) if so, whether any directive is proposed to be given to the Delhi Development Authority ?

**THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) :** (a) A proposal to shift the Safdarjang Aerodrome from its present site is under examination. In accordance with the provisions of the Master Plan for Delhi, the area is to be used for recreational purposes i. e. parks, play grounds and open spaces.

(b) No.

**AID FROM EXPORT-IMPORT BANK**

2796. **SHRI BENI SHANKER SHARMA :**

**SHRI D. C. SHARMA :**

Will the Minister of FINANCE be pleased to state :

(a) whether the Export-Import Bank has authorised a \$ 20 million credit to India to finance purchase of U. S. capital equipment and related services ;